Declaration or Assets and Liabilities

Year 2020-21

		i,Gaur	av.Kumar.Sh	ARMA son/daughte	r/wife ofS.	HIV SHANK	AR SHARM
ETTIEN	ie) ag	ged. 24	Years, belo	onging toBIL	IAR VIDHA	M SABHA	
n	se	ervice and present	tly working as	OFFICE ATT	ENDENT	(CARDEN	ER.)
7. 4.	ng v	ven herein below th	he details of the ass	ets (immovable, m	ovable, bank b	alance, etc.) or	myself, my
1	sp	ouse and dependan	ts*:				
rosta		Details of mo	ovable assets				
mo			nt name indicating t	he extent of joint o	wnership will	also have to be	given)
15.2.2	SI. No		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
0	(i)	Cash	500 /00				
163	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,43057.00		-	_	
	(iii)	Bonds, Debentures and shares in Companies	_	-		_	1
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	-			_
	(v)	Motor Vehicles (details of make, etc.)	,	-		_	
	(vi)	Jewellery (give details of weight and value)					
		Other assets, such as values of claims / interests	h	_	-		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self .	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	_			_
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_		-	_	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	:	_	_		1
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	_	-	_	1
(v)	Other (such as interest in property)			- 11-11		-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	_	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		N.
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity	_	

Gawar Kumor Sharma

		(d) dues to departments dealing with telephones		Loudos do propintivação discou
	8	e) dues to departments dealing with governments transport (including direraft and helicopters)	-	
	(f) Other dues, if any	-	-
(b)	[u	ncome Tax including surcharge Also indicate the assessment year upto which Income Tax Return filed. Bive also Permanent Account Sumber (PAN)]	J VDPS 78 E9N	_
	a	Vealth Tax [Also indicate the ssessment year upto which wealth ax return filed.]		_
		ales Tax [Only in case of roprietary business]		1
	(iv) P	roperty Tax	1	-

C Personal Detail		
GPF/CPF/PRAN No.	:-	110155365418
Gender	:	M (M/F)
Date of Birth	:	0 8 0 1 1 9 9 7 (DD/MM/YYYY)
Class/Group	:	(A/B/C)
Cadre	:-	OFFICE ATTENDANT (GARDENER)
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA
T1 1 1 1 1 41	-441	have details are true to the heat of my knowledge and heli

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Caurax Kumar Sharma.....

Name of Employee: GAURAV KUMAR SHARMA

Designation: OFFICE ATTENDANT (GARDENER)

Department: CARE TAKER SECTION

Note: Ple

Place: PATNA

Date: 15/02/2021

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.